

(b) if so, the details thereof; and

(c) the funds proposed to be allocated by the Union Government to the State Government for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) The details of Irrigation Projects received from Government of Kerala for approval are as under:-

Sl. No.	Name of Projects	Irrigation Benefits	Estimated cost	
			(Rs. in crores) (Th. Ha.)	(Latest)
1.	Karapara-Kuriarkutty Multipurpose Project	39.64		231.03
2.	Attapady Irrigation Project (Medium).	8.38		83.67

(c) Irrigation Projects are executed by the State Governments out of their own resources as per their priority.

Diammonium Phosphate

1742. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken steps for creation of additional buffer stock of Diammonium Phosphate (DAP) in the country;

(b) if so, the strategy adopted therefore;

(c) whether his Ministry has been entrusted with the task; and

(d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (d) Government of India have decided to maintain a buffer stock of upto 2.00 lakh tonnes of Diammonium Phosphate and 55,000 Tonnes of Muriate of Potash to meet any sudden increase in demand or unexpected shortages of these fertilizers. M/S Indian Potash Limited has been identified as the agency to build, maintain and operate the buffer stock under the directions of Department of Agriculture and Cooperation, whenever necessary. The buffer stock will be maintained at various identified locations in different parts of the country.

Veterinary University

1743. SHRI MAHBOOB ZAHEDI: Will the PRIME MINISTER be pleased to state:

(a) whether the Standing Committee of Eleventh Lok Sabha in its Eleventh Report recommended establishment of separate-Veterinary University in each State quite independent of Agricultural Universities for development of research and educational facilities;

(b) if so, whether budgetary provision for establishment of ICVR has been made; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No, Sir.

(b) and (c) Does not arise.

Issue of Passports

1744. SHRI RUPCHAND MURMU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indian Embassies are engaged in issue of Passports;

(b) if so, the reasons as to why the specialists in the field i.e. the employees of Regional Passport Office are not being engaged for the same in the Indian Missions;

(c) whether there is any proposal to engage these specialists for the issue of Passports from abroad; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) to (d) The deployment of officers belonging to the Central Passport Organisation is governed by the rules of service applicable to their cadre. The officers posted in the Consular Wings of Indian diplomatic Missions and Posts abroad are competent to discharge duties relating to the issue of passports and visas and provision of other consular services.

[Translation]

Obscenity Due to Internet Facility on Computers

1745. SHRI SUSHIL CHANDRA VARMA: Will the MINISTER OF COMMUNICATIONS be pleased to state:

(a) whether the obscene pictures are being shown at several places as a result of availability of internet facility on computers;

(b) if so, the facts in this regard;

(c) whether small clubs have been set up at some places which show obscene films on internet and encourage others to view them thereby affecting Indian culture adversely;

(d) if so, the details thereof;

(e) whether the Union Government have looked into the matter; and

(f) if so, the strategy proposed to be adopted to check this trend?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) Whenever such incidence comes to Government notice sites of such obscene films on Internet are blocked;